

Filling up of posts of Scheduled Castes and Scheduled Tribes

8160 SHRI R. N RAKESH: Will the PRIME MINISTER be pleased to state:

(a) the total number of posts filled in each category of posts with specific shares of Scheduled Castes and Scheduled Tribes in such employment in Prime Minister's Office and its attached and subordinate offices and also the number of posts dereserved in each

category since March, 1977 and reasons thereof; and

(b) total number of departmental promotion/upgradation of posts in each category of posts and how many posts have gone to Scheduled Castes and Scheduled Tribes?

THE PRIME MINISTER (SHRI MORARJI DESAI) (a) and (b) The requisite information is given below —

Category of post	Total number of posts filled	No of posts reserved for SC/ST	No. of SC/ST appointed	Method of Recruitment	Remarks
Peon	1	Direct recruitment	*
Selection Grade Daftr	1	*	.	} Promotion	
Jamadar	1	1	1		
Selection Grade Peon	4	1	1		
Selection Grade Sweeper	1	1	1		

*This post has been treated as unreserved being the first vacancy in the year. The subsequent vacancy will be treated as reserved. The reservation will be carried forward to three subsequent years. This is in accordance with the instructions of the Deptt. of Personnel & A. R. on the subject.

No posts have been de-reserved in any category. We have no attached and subordinate offices under the administrative control of this Office.

भूतपूर्व समाचार भारती के प्रबन्धकों पर आरोप

8161. डा० लक्ष्मीनारायण पंडेय :

श्री सुभाष आहुजा :

क्या सूचना और प्रसारण मंत्री यह बताते की छुपा करेगे कि

(क) क्या यह सच है कि समाचार भारती के 'समाचार' में बिलय के समय उसके कर्मचारियों के प्रबन्धकों के विरुद्ध एक ज्ञापन दिया जा जिसमें उन पर चोटाले के गम्भीर आरोप लगाये गये थे, और

(ख) यदि हा, तो उन पर क्या कार्यवाही की गई ?

सूचना और प्रसारण मंत्री (श्री लक्ष्मण अहवाणी) (क) जी, नहीं तथापि समाचार भारती कर्मचारी संघ, महाराष्ट्र शाखा (मुख्यालय, नई दिल्ली) से एक पत्र भूतपूर्व सूचना और प्रसारण मंत्री को 19 अक्टूबर, 1975 को प्राप्त हुआ था जिसमें समाचार एजेंसी के वित्तीय मामलों के कुप्रबन्ध के बारे में कतिपय आरोप लगाये गये थे।

(ख) चूंकि समाचार एजेंसियों को पुन संरचना विचाराधीन थी, अतः मामले में कोई कार्यवाही नहीं की गई